

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
CIVIL CAUSE LIST OF DATE 16.07.2020.
C.R. NO.06**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 2742/11	HARIRAJ FAMILY TRUST AND ORS Vs EMGEE GREEN CO OP HSG SOC LTD AND ORS.	H.C.T.B	NANDINI JOSHI	
2	SU 2891/11	HARKESH MOTILAL PAL Vs MCGM	H.C.T.B	V.S. Bhadkamka	
3	SU 4418/11	EMGEE GREEN CHS LTD Vs MUNICIPAL CORPORATION OF GREATER MUMBAI AND 4 ORS	H.C.T.B	DHOLAKIA LAW ASSOCIATES RENU PAREKH 2	
4	SU 1330/15	Shyam Rajkishore Singh Vs M.C.G.M.	H.C.T.B	S.B.LEGAL ASSOCIATES	
5	SU 924/2020	Kishor Pandurang Koli Vs MCGM	NM Hearing	Ashok M. Saraogi	
6	St. No. 3546/2020	Darshana Narendra Worlikar Vs MCGM	Reply/ Hearing	Ashok M. Saraogi	
7	SU 181/2020	Smt. Darshana Narendra Warlikar Vs MCGM	NM hearing	Mr. Ashok M. Saraogi	
8	SU 1513/19	Mr. Lindwall Joseph Rodrigues Vs Hemanand B. Namdarian	NM Arguments	Mr. Omprakash Tiwari	
9	SU 245/10	MS.R.P.APPARELS Vs THE MUNICIPAL CORPORATION OF GR.BOMBAY	Arguments	J.J.SHAH	

10	SU 2451/19	Karuppayya Mani Rammayya Vs MCGM	NM hearing	S. S. Lanke	
11	SU 548/14	SHAIKH MOHAMMED SHABBIR Vs 1.MCGM 2.MUNICIPAL COMMISSIONER 3.THE PROJECT OFFICER G NORTH 4. THE ASSISTANT COMMISSIONER AND ORS	C/S Reply	SHAIKH MOHAMMED SHABBIR AND SONS	
12	SU 551/14	SHAIKH MOHAMMED SHABBIR Vs 1. MCGM 2.MUNICIPAL COMMISSIONER 3.THE PROJECT OFFICER G NORTH 4.THE ASSISTANT COMMISSIONER AND ORS	C/S Reply	SHAIKH MOHAMMED SHABBIR AND SONS	
13	St. No. 3804/2020	Madhukar Pundalik Kalokh Vs MCGM	Reply	A. M. Sarogi	
14	St. No. 3839/2020	Hemavanda B. Namdarian Vs Designated Officer	P.D. Gandhy	NM hearing	